

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3707

ANSWERED ON:05.08.2014

MARINE POLICE TRAINING

Chauhan Shri Devusinh Jesingbhai;Kundariya Shri Mohanbhai Kalyanjibhai;Patil Shri Chandrakant Raghunath;Rathod Shri Dipsinh Shankarsinh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any special training is required for marine police personnel and if so, the details thereof;
- (b) whether the Government proposes to establish Marine Police Training Academy in Gujarat in view of its sensitive coastline; and
- (c) if so, the action taken by the Government so far, in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (c): Yes Madam. The Marine Police personnel have to undergo special training to perform their duties in the sea. With a view to meeting the training requirements of the State Marine Police personnel, the Government has proposed to establish two Marine Police Training Institutes (MPTIs), one each on the Eastern Coast and the Western Coast of the country.

For the establishment of the Institute, land measuring 250 acres with water front along with connectivity with big town/city is required, which is to be provided free-of-cost by coastal States/Union Territories. The State Governments of Maharashtra and Gujarat have offered requisite lands for establishment of the Institute on the Western Coast. A Committee constituted in the Ministry of Home Affairs, comprising members from Indian Navy, Indian coast Guard, Bureau of Police Research and Development (BPR&D) visited the locations in both the States to inspect the sites offered by these States and submitted its Report. The location for the proposed Institute on the Western coast would be finalised after due consideration of various aspects of coastal security and training requirements.